

and Allowances of Leaders of Opposition in Parliament Act, 1977.

12.40 1/2 hrs.

PAPERS LAID ON THE TABLE—*Contd*

12.40 hrs.

[*English*]

REPRESENTATION OF THE PEOPLE
(AMENDMENT) BILL*

Statement giving reasons for immediate legislation by the Representation of the People (Amendment) Ordinance

[*English*]

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Representation of the People (Amendment) Ordinance, 1989. [Placed in Library. See No. LT-3/89]

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was added

SHRI DINESH GOSWAMI: I introduce the Bill.

12.41 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, December 21, 1989/Agrahayana 30, 1911 (Saka)